

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1627
ANSWERED ON:10.08.2011
INDEPENDENT SAFETY BOARD FOR CIVIL AVIATION SECTOR
Sugavanam Shri E.G.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the present status of the proposed independent safety board to strengthen the safety environment of civil aviation sector;
- (b) whether the Government has taken any steps to hasten the setting up of the said Board;
- (c) if so, the details thereof alongwith the purpose of setting up of the said Board; and
- (d) the time by which the above Board is likely to be set up?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (d):- In accordance with the International Civil Aviation Organisation (ICAO) Standard and Recommended Practices (SARPs) and to provide independence of investigation function from the regulatory function and to identify the causes of accident in an independent manner, an Independent Accident Investigation Committee has been formed with effect from 26th May, 2011. The process of setting an Independent Accident Investigation Board is under consideration of the Ministry.